

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:456
ANSWERED ON:06.08.2013
SUGARCANE DUES
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether payment of sugarcane dues have been made to the farmers in all the States of the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the said dues are likely to be paid to the farmers in all the States, particularly in Maharashtra?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Sugarcane (Control) Order, 1966 stipulates payment of cane price within 14 days of supply, failing which interest at the rate of 15% per annum on amount due for the delayed period beyond 14 days is payable. State-wise details of the payment made to the farmers for the current sugar season 2012-13 upto 30.06.2013 is at Annexure.

(c) & (d): The dues position changes continuously on account of fresh supplies received and payment made for previous supplies. As such, it is not possible to indicate time by which dues are likely to be paid to the farmers.